महाराष्ट्र में रोजगार आश्वासन योजना के अंतर्गत रोजगार

1214. श्री सर्वभान पाटील वहाडणे: क्या प्रामीण और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

- (क) महाराष्ट्र के उन ग्रामीण क्षेत्रों के जिला-वार नाम क्या है जहां गैर-कृषि मौसम के दौरान बालिंग लोगों को सुनिश्चित रोजगार योजना के अंतर्गत शारीरिक श्रम वाला रोजगार मुहैया कराया गया है:
- (ख) क्या इस योजना के अंतर्गत आदिवासी क्षेत्रों / जिलों को कोई विशेष आर्थिक लाभ प्रदान करने का प्रावधान है: और
- (ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो उसके क्या कारण है?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौडा पाटील): (क) सुनिश्चित रोजगार योजना महाराष्ट्र राज्य के सभी ब्लाकों में कार्यीन्वत की जा रही है।

(ख) और (ग) जी, नहीं। सुनिश्चित रोजगार योजना एक मांग आधारित मजद्री रोजगार योजना है। निधि का जारी किया जाना पहले जारी की गई निधियों के उपयोग और मजदरी रोजगार की आवश्यकता पर निर्भर करता है।

इंदिरा आवास योजना में अनियमितताएं

1215. श्री गोपालसिंह जी॰ सोलंकीः क्या प्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या इंदिरा आवास योजना में कई अनियमितताएं की गई हैं:
- (ख) यदि हां, तो गत तीन वर्षों में उनका राज्य-वार
- (η) अद्यतन स्थिति के अनुसार इस संबंध में सरकार को प्राप्त हुई शिकायत का राज्य-वार ब्यौरा क्या \$7

प्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौडा पाटील): (क) से (घ) गज्य / संघ राज्य क्षेत्र की सरकारों से जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Schemes for forestry and horticulture development under JRY

1216. SHRI PRAKANTA WARISA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to

- (a) the number of towns in the different districts of Assam which have been selected for forestry and horticulture development under Jawahar Rozgar Yo-
- (b) the number of schemes which have been implemented up to 30th November,
- (c) the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Jawahar Rozgar Yojana is implemented to provide wage employment to the rural poor and create durable community assets in the rural areas of the country. This scheme is not implemented in the towns (Urban areas).

(b) and (c) Do not arise.

Construction of houses under Indira Awas Yoiana

1217. SHRI A. VIJAYA RAGHA-VAN: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) the expenditure incurred to construct houses under Indira Awas Yojana and other Centrally Sponsored Schemes during Eighth Five Year Plan period and in the years 1996-97 and 1997-98, statewise: and
- (b) the account of destruction and damages caused by the fury of floods in rural areas, the actual number of houses exist at present, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) The expenditure incurred to construct houses under Indira Awas Yojana and other centrally sponsored Written Answers

1993-94 से महाराष्ट्र में ट्राइसेम के अंतर्गत दिए गए प्रशिक्षण के ब्यौरे

		-	1993-94			1994-95			1995-96		15	1996-97		91	1997-98	***************************************
是 。最	क्रिस् क्रिस्	शामिल कालम किरा गए अनु- ग्रामीण जाति परिवारों की कुल संख्या	अनुः अनुः	अ मेर अनुक बनखाति	शामिल मामोण प्रामोण परिवार्ये की कुल	कालम अमुक बाति	कालम ६ में से करार किए अनुक अनुक गण् बाति जनजाति प्रामीण परिवार्ये की कुत्त	क्यर किए। मर्ग प्रामीण परिवारों की कुत्त	अनुः अनुः आनुः भारतः वि	क सम्बद्धाः स्त्रीतिक सम्बद्धाः स्त्रीतिक सम्बद्धाः	शामिल क ग्रामीण परिवार्धे की कुल संख्या	शामिल कालम 12 में से गए गए अनु॰ अनु॰ यामीण जाति जनजाति परिवारों संख्या	्रीय कि	शामिल कालम क्रिए गए अनु- प्रामीण बाति परिवारों की कुल संख्या	15 pp	भ भ भ अनुरु खाति
_	1 2	Э	4		5 6	7	œ	٥	10	1	12	13	14	15	16	1
-	43	1502	102	2 992	275	2	82	290	6	442	88	46	286	261	35	45
7	रायगढ़	1135	113	\$ 65	2 44	45	4	162	13	œ	92	11	28	1750	114	51
m,	रत्नागिरी	42	119		0 254	45	0	82	15	0	ğ	134	,	186	97	0
4	सिन्धु दुर्ग	558	8		0 247	3	0	48	7	0	395	8	0	860	57	7
'n	नासिक	1122	223	3 456	619 9	102	181	482	፩	147	761	188	529	1005	183	325
ø.	ब्री	0001	135	5 243	3 492	76	170	845	127	222	1094	159	44	484	29	89
7.	जलगाव	1121	270	9 65	2 90	390	76	0	0	0	820	276	8	37	œ	2
œi	अहमदाबाद	930	207	7 81	1 545	177		20	110	4	2382	627	116	792	437	53
6	氰	1320	293	3 95	5 461	111	%	657	120	11	999	119	8	277	61	28
10	सतारा	653	170		0 256	28	0	25	-	0	1116	16	0	805	186	0

Written Answers

	Ęł	7	4	r.t	•	_	90	מ	•	=	7	2	-	<u>^</u>	<u>•</u>	
ا ج	सांगली	950	381	0	506	62	0	0	0	0	724	228	0	243	112	0
12.	सीतापुर	1153	492	0	669	256	0	191	22	0	1244	416	9	1639	452	Ŋ
13.	कोल्हापुर	1183	311	0	264	35	0	32	0	0	1354	284	0	22	16	0
<u>4</u>	औरंगाबाद	479	201	0	189	8	0	133	17	0	503	176	76	188	52	7
5.	क ी ना सम	505	254	0	113	2 2	0	45	11	0	748	486	4	11	ဥ	7
16.	परभनी	267	146	5	334	170	7	156	83	4	625	326	6	380	108	Ε
17.	बौद	485	229	0	278	115	0	156	8	0	112	9	٥	398	172	0
38.	नांदेड	59	39	7	510	320	16	173	106	13	229	186	18	1195	874	8
19.	उस्मानाबाद	909	295	0	411	183	0	0	0	0	247	68	4	523	176	7
8,	लातूर	518	280	0	202	107	0	195	115	0	999	433	0	0	0	0
21.	बुलढाना	648	178	18	312	105	ιΛ	0	0	0	319	88	0	180	19	0
22	अकोला	765	322	27	289	119	0	329	131	6	360	151	20	552	220	8
23.	अमराबती	806	273	96	244	105	20	47	91	7	299	196	8	549	225	47
24.	यौतमाल	129	235	127	388	129	78	113	4	56	753	237	215	309	88	44
25.	वर्धा	086	322	158	503	150	103	146	39	19	330	38	29	8	32	15
26.	नागपुर	632	205	132	298	122	4	267	89	48	371	139	75	246	84	37
27.	भण्डारा	1192	209	174	973	371	128	106	37	32	811	341	122	227	78	4
28.	चन्दरपुर	557	219	84	512	182	901	383	115	%	1274	525	227	463	136	92
29.	गढिचिरोली	513	155	175	178	53	53	423	114	120	720	252	164	351	153	29
	केल	23063	6229	2995	11405	3866	1173	5833	1443	250	21444	6418	2357	13843	4168	1100
		2								1						

schemes during Eighth Five Year Plan period and in the year 1996-97 and 1997-98 state-wise is given in Statement-I (See below).

(b) A statement showing the actual

number of houses constructed since inception of Indira Awas Yojana i.e. 1985 is given in Statement-II (See below). The account of destruction and damages caused by the fury of floods in rural areas is not being collected.

Statement I Expenditure incurred to construct houses during Eighth Five Year Plan and 1997-98 (Rs. In Lakhs)

[9 DEC. 1998]

Name of States		Eighth Five	e Year Plan	Period		otal 8th Plan 2-93 to 96-97	1997-98
_	1992-93	1993-94	1994-95	1995-96	1996-97		
Andhra Pradesh	1264.00	5956.77	6610.08	6317.95	8213.28	28362.08	14792.02
Arunachal Pradesh	37.13	26.88	26.16	56.00	72.55	218.72	210.49
Assam	130.76	573.08	934.47	3381.70	2680.20	7700.21	4174.9
Bihar	3271.50	13664.86	7121.09	19168.71	19507.79	62733.95	21755.
Goa	3.65	32.22	30.07	31.51	65.33	162.78	85.6
Gujarat	638.94	937.63	1137.37	3669.26	4396.14	10779.34	4354.5
Haryana	120.58	217.55	507.68	1233.81	1107.24	3186.86	976.5
Himachal Pradesh	52.08	84.37	126,24	244,55	428.19	935.43	452.0
lammu & Kashmir	38.03	45.02	245.74	543.04	1176.78	2048.61	968.1
Karnataka	803.70	1221.87	2060.4	5812.80	8484.85	18383.62	9206.4
Kerala	527.98	2349.73	2687.74	4864.14	2817.36	13246.95	2975.7
Madhya Pradesh	2631.94	2931.17	3246.09	11807.75	11384.56	32001.51	17020.9
Maharashtra	1180.91	3189.84	3219.14	10606.35	15589.12	33785.36	16856.9
Manipur	22.15	24.15	32.13	141.18	81.60	301.21	229.7
Meghalaya	61.31	44.2	39.59	30.01	113.55	288.66	58.8
Mizoram	32.11	33.21	48.01	87.68	76.73	273.74	66.5
Nagaland	232.44	222.72	141.41	74.26	137.53	808.36	802.1
Orissa	1402.39	1434.83	1942.02	7494.88	9012.73	21286.85	844.8
Puniab	790.98	704.33	527.34	96.50	347.78	2466.93	829.9
Rajasthan	1128.73	2287.96	2989.27	4701.44	6317.99	17425.39	5874.6
Sikkim	20.73	20.37	19.81	163.76	188.24	412.91	86.5
Tamil Nadu	4810.54	4526.95	7619.52	143998.41	15892.90	47448.32	20881.4
Tripura	33.00	108.42	92.65	144.77	211.58	593.42	266.5
Uttar Pradesh	2933.01	5585.68	6412.97	17039.77	24616.18	56587.61	19859.8
West Bengal	1695.48	1843.68	2170.54	4468.87	5545.87	15724.44	7832.5
A&N Islands	4.96	15.57	15.98	15.98	54.79	109.28	20.2
D&N Haveli	7.01	8.6	8.64	1.19	17.58	43.02	14.1
Daman & Diu	1.31	1.64	5.06	9.25	15.10	32.36	6.8
Lakshadweep	0.00	0	0	5.18	11.94	17.12	12.5
Pondicherry	6.16	6.65	18.17	25.74	26.94	83.66	125.9
Total	23883.51	48099.95	50038.38	116636.44	138592.42	377250.70	159643.7
	tement II	tructed si	nce S	state/UT's		Nu	mber
inception (1985-8 Oct. 1999)			to			Con	Hous astructe
State/UT's		Number	of A	Assam		-	8181

Oct. 1999)	
State/UT's	Number of Houses Constructed
Andhra Pradesh	418292
Arunachal Pradesh	2894

State/UT's	House			
	Constructed			
Assam	81811			
Bihar	7 07277			
Goa	3656			
Gujarat	144137			
Haryana	34216			
Himachal Pradesh	11752			

Written Answers

State/UT's	Number of
	House
	Constructed
Jammu & Kashmir	30004
Karnataka	2096691
Kerala	186351
Madhya Pradesh	606089
Maharashtra	316854
Manipur	4157
Meghalaya	3852
Mizoram	3935
Nagaland	17605
Orissa	252925
Punjab	23095
Rajasthan	229703
Sikkim	3909
Tamil Nadu	505739
Tripura	12328
Uttar Pradesh	735706
West Bengal	223698
A&N Island	367
D&N Haveli	637
Daman & Diu	364
Lakshadweep	206
Pondicherry	1114
TOTAL	4772314

Joh opportunities for women and minorities in rural areas

VIJAYA 1218. SHRI RAGHAVAN: Will the Minister of AND **AREAS** RURAL EMPLOYMENT be pleased to state:

- details of Centrally (a) the Sponsored Schemes to generate more opportunities of jobs for women and the minorities in rural areas in country, State-wise; and
- (b) the total number of people actually banefited and got jobs with details thereof. State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Jawahar Rozgar Yojana Employment Assurance (JRY), Rural (EAS), Integrated Scheme.

Development Programme (IRDP) Training of Rural Youth for Self-Employment (TRYSEM), Development of Women and Children in Rural Areas (DWCRA), are the major employment schemes being implemented in rural areas of the country. The women and minorities are covered under these schemes.

(b) The State-wise details of the allocated for total amount each scheme and the total number people actually benefited are given in Annexure.

Inadequate power and financial resources to Panchayats

1219. SHRI NARENDRA MOHAN: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

- (a) whether it is fact that Panchavats have been not given adequate powers and sufficient financial resources to launch ruralemployment oriented schemes in their areas:
- not, what quantitative results have been achieved, so far under the schemes launched Panchayats; and
- (c) whether anv guidelines have been issued to the block level officials to render advice and associate themselves with implementation of such schemes whenever such а co-operation sought by Panchayats?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) (a) No, Sir, Seventy per cent. of the funds under Jawahar Rozgar Yoiana are distributed among the up various Panchayats for taking type of works as per the felt need of the area. The Village Panchayats are also empowered to spend up to 10% of funds on maintenance assets created under JRY. Village